- (e) if not, the reasons therefor;
- (f) whether the Ministry had itself recommended a Bill to Srikrishna Committee at the time or after the Committee was formulated; and
  - (g) if so, the reasons for not making it public?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI S. S. AHLUWALIA): (a) Yes, Sir, the report of Srikrishna Committee was submitted on 27.07.2018.

- (b) Does not arise.
- (c) Yes, Sir. The report had been made public and is available on www.meity.gov.in.
  - (d) published on 27.07.2018
  - (e) Does not arise.
  - (f) and (g) No, Sir.

## Leakage of Aadhaar data and bank details of Andhra Pradesh Housing Corporation beneficiaries

2011. SHRI SANJAY SINGH: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that Aadhaar data and bank details of over 1,34,000 beneficiaries of Andhra Pradesh Housing Corporation have been leaked online, if so, the reasons therefor;
- (b) whether it is also a fact that the Ministry has denied any occurrence of a leak in answer to Unstarred Question 421 given in the Rajya Sabha on 6 April, 2018, if so, the reasons therefor; and
  - (c) the substantial action taken, so far, in this case by the Ministry or UIDAI?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI S. S. AHLUWALIA): (a) and (b) There has been no leakage of Aadhaar data from UIDAI database.

(c) Does not arise.